



WEB COPY

Sub.A(MD)Nos.241 and 242 of 2023
in Cont.P(MD)No.1003 of 2023

BATTU DEVANAND, J.

This Court issued Statutory Notice for the appearance of the respondents on 31.07.2023.

2.Today, only the third respondent Mrs.Vasantha is present before this Court.

3.On behalf of the respondents 1 and 2, dispense with petitions are filed in Sub.A(MD)Nos.241 and 242 of 2023.

4.The learned Senior Counsel appearing for the respondents 1 and 2 submits that the respondents 1 and 2 could not be present before this Court today because they are having meeting with the Hon'ble Minister.

5. This Court is unable to accept that reason.

6. Accordingly, these Sub Applications are dismissed.

7.Issue Bailable Warrant to the respondents 1 and 2. The Commissioner of Police, Chennai, is directed to secure the presence of the respondents 1 and 2 by next date of hearing before this Court.

8. Post on **11.09.2023**.

31.08.2023

CM

1



WEB COPY



BATTU DEVANAND, J.

CM

Sub.A(MD)Nos.242 and 243 of 2023
in Cont.P(MD)No.1003 of 2023

31.08.2023